

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

30

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/107/CAA/2016
NAME OF THE PETITIONER(S) : AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MICROCHIP TECHNOLOGY INDIA PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G.V. MOHAN KUMAR
Counsel for Petitioner
G.V. Mohan

ORDER

Counsel for Petitioner present and submitted that all the requirements as per the order dated 24.04.2017 have been fulfilled and the petition is presented for hearing. We admit the petition. The matter is adjourned for filing the report of Official Liquidator and also the report of Regional Director, MCA. Put up on **21.08.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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